

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.128/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)


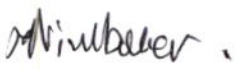
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Rasik Zumberlal Luniya & Ors.
V/s.

Anand Shelters, Developers & Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|----------------------------|--|
| 1 | DEEPAK D. DESHPANDE | Advocate for Petitioner |  |
| 1 | Satyan Israni alongwith minaghi Nimbkar 1/b S.D. Israni law chambers | Advocate for Ry. |  |

ORDER

TCP 128/397-398/CLB/MB/MAH/2013

1. Both the sides present.
2. By consent adjourned to **14.02.2018**.

Sd/- :

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 19.12.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)